

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **27.09.2022** (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)

02.00 PM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
Dr.Alok Srivastava, Member (Technical)**

Part Heard

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|---|------------------------|--|
| 1. | TA No.186 / 2021 in Comp appl. (AT) No.261/2019 | Gautam R.Padival& 2 Ors. Vs Karnataka Treaters Ltd & 55 Ors | T.K.Bhaskar | Gautham Shivshankar R3, R5 and R9 Amit Pai R7, R28 Shantanu Singh R1 & R8 |

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**By the order of Hon'ble Member (J)
(Chennai Bench)**

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